

- (i) Setting up of Management Structure at various levels viz. State, District, Block etc with clear roles and responsibilities.
- (ii) Mandatory tasting of meal by at least one teacher before it is served to the children.
- (iii) Quality supply of ingredients and their safe storage in the schools.
- (iv) Procurement of pulses and ingredients of branded and Agmark quality and supply to schools on the lines of Maharashtra.
- (v) Awareness about the Mid Day Meal Scheme.
- (vi) Convening of the District level Vigilance and Monitoring Committee meeting under the Chairmanship of the senior most Member of Parliament from the district.
- (vii) Social Audit of the Scheme.
- (viii) Testing of food samples by the Food Safety and Standards Authority of India (FSSAI) / CSIR institutes / National Accreditation Board for Laboratories approved Laboratories.
- (ix) Strengthening of the training of cook-cum-helpers, as well as district and block resource persons for managing safety of food-grains and hygienic cooking in collaboration with the schools of home science in different universities.
- (x) Prompt action on findings of the reports of the Monitoring Institutes, and Joint Review Missions.
- (xi) Preparation of a comprehensive contingency Medical Plan to deal with any untoward situation.

#### **Implementation of Right to Education**

1277. SHRI BAISHNAB PARIDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) what is the success of implementation of Right to Education in the country since its enactment;
- (b) whether its results in implementation are poor especially in the backward and poverty-stricken regions of the country;

(c) if so, the details with reasons thereof; and

(d) the action plan to fast-track the system to help its benefits reach the under privileged sections of society?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR) (a) to (d) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 mandates the provision of free and compulsory education to all children in the age group of 6-14 years. As per the District Information System for Education (DISE), the enrolment of children at the elementary level has increased from 18.77 crore in 2008-09 to 19.90 crore in 2011-12. The figures for SC enrolment have increased from 3.70 crore in 2008-09 to 3.94 crore in 2011-12. The figures for ST enrolment have increased from 2.07 crore in 2008-09 to 2.17 crore in 2011-12.

The Central Government has focused on the backward areas in planning and budgeting for the RTE Act. In 2013-14, 12% of the outlay has been approved for 61 districts with concentration of SC population, 12% of the outlay for 109 districts with concentration of ST population and 18% of the outlay for 88 districts with concentration of muslim minority. Since the inception of the SSA and till date, 30,490 school buildings, 2,44,662 additional classrooms, 61,029 toilets, 19,620 drinking water and 90,860 teachers have been sanctioned in SC concentrated districts and 54,326 school buildings, 1,81,295 additional classrooms, 98,054 toilets, 22,445 drinking water and 25,887 teachers have been sanctioned in ST concentrated districts and 38,289 school buildings, 3,09,534 additional classrooms, 61,966 toilets and 13,097 drinking water have been sanctioned in Muslim minority concentration districts.

#### **Prohibition of hawkers in the schools**

1278. SHRI BAISHNAB PARIDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether to control any kind of possible physical harassment to girl students in the country, it is proposed to prohibit hawkers within certain radius in the schools;

(b) whether Delhi Government has taken the initiative in the matter;

(c) if so, the details thereof;